

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 3607
ANSWERED ON 10.08.2023

NATIONAL BIO ENERGY PROGRAMME

3607. SHRI JAGANNATH SARKAR

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the details of the National Bio Energy Programme;
- (b) the number of biogas, bioCNG and power plants established so far through Central Financial Assistance (CFA) under the said programme, State/ UT-wise;
- (c) whether there is a risk of deforestation involved in the use of biomass; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER

(SHRI R.K. SINGH)

(a) & (b) The Ministry of New and Renewable Energy notified the National Bioenergy Programme (NBP) in November, 2022 for the period 01.04.2021 to 31.03.2026. This programme, with a budgetary outlay of Rs. 1715 Crore, shall be implemented in two phases. The first phase has a budgetary outlay of Rs. 858 Crore. This programme provides Central Financial Assistance (CFA) for setting up of Bioenergy plants.

As on 31.07.2023, 6 nos. of BioCNG plants and 11143 nos. of small biogas plants have been commissioned, sanctions for which have been issued under the NBP guidelines notified on 02.11.2022. The State/ UT-wise details of these plants are given in **Annexure**.

(c) & (d) National Bioenergy Programme, *inter alia*, promotes the utilization of biomass such as surplus agricultural residue, agro-based industrial residue, industrial wood-waste, forest residue, energy plantation based biomass etc. for energy generation and therefore would not pose a risk of deforestation.

Annexure

Annexure referred to in reply to part (a) & (b) of the Lok Sabha Unstarred Question No. 3607 to be answered on 10.08.2023 on “National Bioenergy Programme”

State/UT-wise details of no. of plants commissioned and sanctions for which have been issued under the National Bioenergy Programme (NBP) guidelines notified on 2.11.2022 (as on 31.07.2023)

S. No.	State/ Union Territories	No. of plants commissioned and sanctions for which have been issued under the NBP guidelines notified on 2.11.2022	
		No. of Small Biogas Plants	No. of BioCNG plants
1	Andhra Pradesh	30	0
2	Bihar	9	0
3	Chhattisgarh	118	0
4	Goa	11	0
5	Gujarat	224	0
6	Haryana	43	0
7	Karnataka	2488	0
8	Kerala	683	0
9	Madhya Pradesh	2083	0
10	Maharashtra	4167	3
11	Odisha	96	0
12	Punjab	835	1
13	Rajasthan	20	0
14	Tamil Nadu	46	1
15	Uttar Pradesh	126	1
16	Uttarakhand	164	0
Total		11143	6